

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.

OA 26/2005

Applicant(s) Babu Lal Swamy

Respondent (s) Union of India & others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

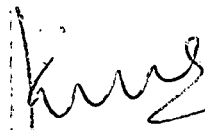
28-1-2005

Mr. C.B. Sharma, Counsel for the applicant.

Heard the learned Counsel for the applicant.

Learned Counsel for the applicant submits that he wants to withdraw this OA at this stage with permission to file a duly ^{fresh} constituted OA in future.

In view of what has been stated above, this ^{OA is} disposed of with liberty ^{allowed} reserved to the applicant to file a duly ^{fresh} constituted OA in future, as per law.


(Kuldip Singh)
Vice-Chairman

Copy given
141
dt 17/2/05